

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 216
(IB)-776/ND/2021
IA-5353/2022

IN THE MATTER OF:

L&T Finance Ltd.

... **Applicant/Petitioner**

Versus

Coast Realtors Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 18.01.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Anwasha Dasgupta in IA 5353/2022

ORDER

Due to paucity of time, the matter is re-notified to 07.02.2023.

Sd/-
COURT OFFICER